

MA 943/04

25.8.08

Hon Cmr A.K. Gaur, JM

Hon Cmr Manjuleke Gautam, AM

Sr S. Lal learned counsel for the applicant states that ~~he is on his own~~ he wants to withdraw this OA as the same has become infructuous.

Accordingly the OA is dismissed as withdrawn. No costs.

Manjuleke
AM

Agarwal
JM

me

OR
Judgment prepared
on 23/8/08.
Cm